भारतीय प्रतिभूति और विनिमय बोर्ड Securities and Exchange Board of India	NBCC Complex, Tower 1, 8th floor, Block A East Kidwai Nagar, New Delhi – 110023 Ph: 011 69012998, 011 69012913, Email: auctionsnro@sebi.gov.in , deepshikhaL@sebi.gov.in	

CORRIGENDUM IN RESPECT OF PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES OF KBCL INDIA LTD.

Securities and Exchange Board of India (SEBI) invites bids for sale of properties in the Recovery proceedings under Section 28A of the SEBI Act, 1992 read with the Second Schedule to the Income Tax Act, 1961 against M/s KBCL India Ltd. and its directors namely Shri Rakesh Kumar, Shri Vishvnath Pratap Singh and Shri Shashi Kant Mishra, under the Recovery Certificate No. 1011 of 2016 dated November 10, 2016 through e-auction platform on "***as is where is and whatever there is***" basis.

Vide order no. NRO/RO/31/2024-25 dated January 30, 2025, SEBI has confirmed the sale for the immovable property mentioned at Serial no. 13 in favour of Mr. Anup Pathak. Under Description of property, the details of the property may be read as "*Khasra No.120 Pauri Village, Tehsil & District- Mathura, Uttar Pradesh-281122*"

Sd/-

Place: Delhi

Date: February 06, 2024

General Manager & Recovery Officer
Securities and Exchange Board of India